

| Annexure-7 | | | | | | | | | | | | | | |
|---|---------------------|--|---------------------------|------------------------------------|---------------------------|-----------------|------------------------|---|-----------------------------|--|------------------------------------|------------------------------|-----------------|---------------|
| Name of the Corporate Debtor | | | | M/s. SS Agri Group Private Limited | | | | | Date of Commecement of CIRP | | | 15-05-2026 | | |
| List of Creditors as on 09.06.2026 | | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | | |
| Sl.No | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any | Amount in Rs. |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | | |
| 1 | Income Tax | Income Tax Officer, Ward-2(1), Guntur. | 08-06-2026 | 2,13,922.00 | 21,36,922.00 | Form B | No | | No | No | No | 0 | | |